

CMD. ET&T and the report of the Board of Enquiry has been forwarded to the present CMD, ET&T for taking disciplinary action against other errant officials.

Restructuring of Loss-making PSUs

1147. SHRI SATISH AGARWAL: Will the Minister of INDUSTRY be pleased to state:

(a) whether attention of Government has been drawn to the press report appearing in Times of India dated 16th October, 1995 under the caption "Plan to restructure loss-making PSUs"

(b) if so, what are the details of the proposed restructure; and

(c) whether interests of the labour would be safeguarded while effecting the restructuring?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DR. C. SILVERA): (a) Yes, Sir.

(b) and (c) It has been decided in principle to constitute a 'task force' to examine and suggest to the Government measures for restructuring the sick and loss making enterprises. The composition of such 'task force', its mandate etc., shall however be enterprise specific as per the requirements. The Committee shall also keep in view the interests of the employees who might be affected, if any, due to the suggested restructuring plan.

Gastro-Enteritis and Cholera

1148. SHRI SUSHIL KUMAR SAMBHAJIRAO SHINDE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) whether Gastro-enteritis and Cholera took a heavy toll of life during and after the rainy season this year in different parts of the country;

(b) if so, the details thereof; and

(c) what steps were taken to contain and prevent the spread of the diseases?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY): (a) and (b) As per data received from States/Union Territories by Central Bureau of Health Intelligence, the number of deaths that occurred on account of acute diarrhoeal diseases including gastroenteritis was 141 in July '95; 231 in August 95 and 95 in September, 1995.

(c) The measures taken by the health authorities to check this disease are:

1. Provision of safe drinking water.
2. Improvement of food and personal hygiene.
3. Safe disposal of human excreta.
4. Appropriate Health Education.
5. Surveillance and monitoring.
6. Distribution of chlorine tablets and ORS packets.

Industrial activities in Tirupati sector

1149. SHRI MOHAN BABU: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware of the rapid emergence of Tirupati as a major centre of industrial activity in Andhra Pradesh; and

(b) if so, what additional freight movement facilities are proposed for the Tirupati Sector in 1996-97?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI): (a) and (b) The freight traffic meant for Tirupati area is effectively handled at Renigunta, which is only 10 Kms. away from Tirupati. There are adequate goods lines, goods shed facilities and Jumbo rake sidings at Renigunta to deal with the existing level of traffic which mainly consists of inward foodgrains and fertilisers. Since the existing facilities are adequate to handle the present traffic offering, there is no proposal on hand to develop any additional facilities at Tirupati for freight traffic.